AGOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 762 TO BE ANSWERED ON 02.12.2024

WELFARE OF 'MINORITY WITHIN MINORITIES'

762: SHRI SATNAM SINGH SANDHU:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of steps taken by Government for the welfare of 'minority within minorities';

(b) the details of allocations made towards welfare of 'minority within minorities'; and

(c) the steps taken by Government to increase/improve the birth rate of people from the Parsi community?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU)

(a) to (c): The population of Parsis (Zoroastrians), a notified minority community under the National Commission of Minorities Act 1992, has declined from 1,14,000 in 1941 to 57,264 in 2011 as per census data. In order to arrest the decline in population and reverse the trend, the Government of India through the Ministry of Minority Affairs formulated the Jiyo Parsi Scheme in September 2013. The scheme has three components:

i) Medical Assistance – to provide financial assistance for medical treatment under standard medical protocol;

ii) Health of Community – to provide financial assistance to Parsi couples towards childcare and assistance to dependent elderly; and

iii) Advocacy – to create awareness among the younger generation of marriageable age and young couples to make efforts to contain the population decline of the community and to seek early diagnosis and treatment where necessary.

Year-wise details of fund allocated and released under Jiyo Parsi Scheme since inception are as under:

		(Rs crore)
Year	Allocation (RE)	Expenditure
2014-15	0.50	0.50
2015-16	1.25	1.18
2016-17	1.55	1.54
2017-18	3.00	3.00
2018-19	4.00	4.00
2019-20	4.00	3.86
2020-21	4.00	4.00
2021-22	3.00	5.00
2022-23	5.00	2.70
2023-24	3.00	1.00
2024-25	6.00	2.48
		(as on 21.11.2024)

A scheme guideline is available on Ministry's website (<u>www.minorityaffairs.gov.in</u>).
